GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2749 ANSWERED ON:13.03.2013 GRANTING MINORITY STATUS TO CENTRAL UNIVERSITIES Nishad Capt.(Retd.) Jainarayan Prasad;Ram Shri Purnmasi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Central Universities which have been given minority status, State-wise;

(b) the norms/criterion adopted to accord minority status to these universities;

(c) the details of the facilities provided to such universities which have been granted minority status;

(d) whether the Government proposes to grant minority status to more universities during the current year; and

(e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) and (b): In pursuance of Article 30(1) and in terms of Sections 2(I) and 5(2)(c) of the Aligarh Muslim University(AMU), (Amendment) Act, 1981, the Government of India treats the AMU as a minority institution. Another University, namely, the Jamia Millia Islamia, Delhi has been declared a 'minority educational institution' by the National Commission for Minority Educational Institutions (NCMEI). Both the above matters are pending before the Hon'ble Supreme Court and the High Court of Delhi, respectively.

(c): The minority educational institutions are exempted from providing reservation in employment and admission to SCs/STs and OBCs.

(d): No, Madam.

(e): Does not arise in view of the (d) above.